

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/07/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER :  
PETITION NUMBER : TCP/242/ (IB)/2017  
NAME OF THE PETITIONER(S) : MANOJ ENTERPRISES  
NAME OF THE RESPONDENT(S) : G.K.K EXPORTS PVT LTD  
UNDER SECTION : 433 ( e)(f)**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

**ORDER**

Counsel for petitioner called but absent. No representation. Counsel for petitioner has caused his appearance on 6.6.2017 before the Adjudicating Authority. He was absent on 19.7.2017. Today also there is no representation. Final opportunity is granted for the appearance of the petitioner counsel and for hearing submissions. Put up on 31.07.2017 at 10.30 A.M.

  
**(K. Anantha Padmanabha Swamy)**  
**Member (Judicial)**